

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1693  
ANSWERED ON:23.03.2012  
STATE MARITIME BOARD UNDER TAX PURVIEW  
Veljibhai Jat Poonamben

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Union Government has received any proposal from the concerned States to amend section 2(15) of the Income Tax Act, 1961 to exclude the State Maritime Boards from the purview of the Income Tax Act, 1961;
- (b) if so, the details thereof; and
- (c) the action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a),(b) & (c) Yes Madam. Government of India has received proposals from various States to exclude the State Maritime Boards from the purview of the Income tax Act, 1961. This request was examined and not found feasible.